NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA No.51/2015 IN CP No.14/59/2015 RT CP No.59/Chd/Pb/2016

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In the mati	ter of:	
Ashish Ch	opra	.Petitioner
	Versus	
M/s Anant	Tools Pvt. Ltd.	Respondents
Present:	Mr. Rajinder Mahajan, Advoca Mr.Anuj Chopra, Director for F	•

Mr.Anuj Chopra, Director for respondents stated that the arguing counsel Mr.B.S.Sangha could not come from Jalandhar due to his ill-health. Mr.Mahajan, Advocate for petitioner submits that he was also informed about it yesterday.

List the matter now for arguments on 03.10.017

(Justice R.P.Nagrath) Member (Judicial)

August 29, 2017